

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). At present there is no proposal to convert Goods-shed of Aligarh Junction Station into an Industrial Estate. A decision has been taken to extend platform Nos. 2 & 3 at this station by 171 metres.

[*English*]

Procurement of Brushes by C.L.W.

3534. SHRIV. SREENIVASA PRASAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Chittaranjan Locomotive Works (CLW), Asansol/Burdwan has been importing and buying its requirements of various types of brushes including paints and industrial brushes;

(b) whether the Chittaranjan Locomotive Works has restricted its purchasing of the items from unorganised and private sectors in the country.

(c) if so, the details thereof;

(d) whether any efforts have been made to substitute the imports of brushes and also to obtain the same from any Government Sector or Government undertakings/companies;

(e) whether any Public Sector organisation is there to supply such brushes; and

(f) if so, the details thereof and the cost of brushes bought by Chittaranjan Locomotive Works annually?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) (a) to (c). Chit-

taranjan Locomotive Works, Chittaranjan purchases their requirements of brushes under the following three categories:

- i) Carbon brushes for electric motors
- ii) Paint brushes and
- iii) Brushes for general purposes.

Except one time import of a small quantity of Carbon brushes all other brushes are procured indigenously from proven approved sources.

(d) to (f). Various types of brushes are procured from indigenous sources only. Except Diesel Component Works, Patiala, Railways' own Production Unit, no other Government Company is known to manufacture brushes required by Chittaranjan Locomotive Works. The annual value of purchases by CLW of various types of brushes is approximately Rs. 7 lakhs.

Smuggling cases

3535. SHRI AMARSINH RATHAWA: Will the Minister of FINANCE be pleased to state:

(a) the number of cases of drug smuggling detected at India's international airports during the years 1987-88 and 1988-89 airport-wise;

(b) the details of drugs seized; and

(c) the number of persons arrested and their nationality?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) to (c). The information regarding drug smuggling cases detected at India's international airports are not being main-